

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 76 of 2013

Dated : 16th December, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Assam Power Distribution Co. Ltd. ... Appellant(s)

Versus

Assam Electricity Regulatory Commission & Anr. ..Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Mr. Anushree Bernard

Counsel for the Respondent (s) : Mr. Heshu Kayina
Mr. Pragyan Sharma for R-1
Mr. S. Ganesh, Sr. Adv.
Mr. Manu Seshadri
Ms. Apoorva Rajnish

Appeal No. 82 of 2013

Eastern India Power Tech Ltd. ... Appellant(s)

Versus

Assam Electricity Regulatory Commission & Anr. ..Respondent(s)

Counsel for the Appellant (s) : Mr. S. Ganesh, Sr. Adv.
Mr. Manu Seshadri,
Ms. Apoorva Rajnish

Counsel for the Respondent (s) : Ms. Swapna Seshadri
Ms. Anushree Bernard
Mr. Heshu Kayina
Mr. Pragyan Sharma for R-1

Contd....P2

ORDER

Heard the learned counsel for the parties on the above appeals for some time.

Post the matter for further submissions on **13th January, 2014.**

In the meantime, learned counsel for the parties are directed to file their respective written submissions on the next date of hearing after serving copy thereof on each other.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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